No. RJ-1/Regular/273/2022

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at Principal Seat at Bombay that, **between 01.08.2022 and 19.08.2022,** the following arrangement is made for taking up the judicial assignment **:**

I

The Single Bench presided over by the **Hon'ble Shri. Justice C. V. Bhadang** will take up the matters from following judicial assignment, **in addition to** His Lordship's extant judicial assignment.

APPELLATE SIDE	ORIGINAL SIDE
For Admission, hearing, order matters and applications therein : (A) Civil Contempt References from District Judiciary.	For Admission, hearing, order matters and applications therein : (A) Writ Petitions not assigned to other Courts up to the year 2015.

II

The Single Bench presided over by the **Hon'ble Smt. Justice Anuja Prabhudessai** will take up the matters from following judicial assignment, **in addition to** Her Ladyship's extant judicial assignment.

APPELLATE SIDE	ORIGINAL SIDE
For Admission, hearing, order matters and applications therein : (A) Civil Writ Petitions and Civil Revision Applications against the order of Civil Courts (except Rent Act).	----

III

The Single Bench presided over by the **Hon'ble Shri. Justice S. M. Modak** will take up the matters from following judicial assignment, **in addition to** His Lordship's extant judicial assignment.

APPELLATE SIDE	ORIGINAL SIDE
For Admission, hearing, order matters and applications therein : (A) Civil Miscellaneous Applications. (B) Civil Work not assigned to other Courts.	----

Dated this the 26th day of July 2022

By Order,

Sd/-
(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(V. R. Kachare)
Registrar (Judl-I),
High Court, A.S., Bombay.